

January 15, 2025

Premature redemption under Sovereign Gold Bond (SGB) Scheme – Redemption Price for premature redemption due on January 16, 2025 (Series II of SGB 2019-20)

In terms of <u>GOI Notification F.No.4(7)–B(W&M) /2019 dated May 30, 2019</u> (SGB 2019-20 Series II -Issue date July 16, 2019) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the next due date of premature redemption of the above tranche shall be January 16, 2025.

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on January 16, 2025, shall be ₹7,825/-(Rupees Seven Thousand Eight Hundred and Twenty Five only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., January 13, January 14, and January 15, 2025.

Press Release: 2024-2025/1932

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